

LOK SABHA DEBATES

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LOK SABHA

Saturday, April 20, 1963/Chaitra 30,
1885 (Saka)

The Lok Sabha met at Eleven of the
Clock.

[MR. SPEAKER in the Chair]

PAPERS LAID ON THE TABLE

REPORTS OF THE ORISSA ROAD TRANSPORT COMPANY LIMITED, BERHAMPUR

The Deputy Minister in the Ministry of Railways (Shri S. V. Ramaswamy): Sir, I beg to lay on the Table—

(i) a copy each of the following papers under sub-section (1) of section 619A of the Companies Act, 1956:—

(a) Annual Reports of the Orissa Road Transport Company Limited, Berhampur, for the years 1958-59, 1959-60 and 1960-61. [Placed in Library. See No. LT-1177/63].

(b) Directors' Reports of the Orissa Road Transport Company Limited, Berhampur, for the years 1958-59, 1959-60 and 1960-61 along with the Audited Accounts and comments of the Comptroller and Auditor General thereon.

(ii) a review by the Government on the working of the above Company.

(iii) a statement explaining the reasons for delay in laying the documents at (i) above. [Placed in Library. See No. 1178/63].

361 (A) LSD—1.

DEMANDS FOR EXCESS GRANTS (GENERAL)

The Minister of Finance (Shri Morarji Desai): Sir, I beg to present a statement showing the Demands for Excess Grants in respect of the Budget (General) for 1960-61.

11-01 hrs.

STATEMENT RE: ATTACK BY NAGA HOSTILES ON A RAILWAY PASSENGER TRAIN ON 9-4-1963

The Minister of State in the Ministry of External Affairs (Shrimati Lakshmi Menon): Sir, further details are now available regarding the two raids by Naga hostiles on the railway in Assam. The statement is two-and-a-half pages long; shall I lay it on the Table?

Mr. Speaker: Yes, that might be laid on the Table so that Members can have a look at it.

Shri Hari Vishnu Kamath (Hoshangabad): A gist can be given.

Shrimati Lakshmi Menon: It is full of details.

Mr. Speaker: She says it is full of details and contains many things.

Shri S. M. Banerjee (Kanpur): Sir, at the time when the Calling Attention Notice was admitted and the hon. Minister made a statement, a pertinent question was asked about the supply of arms which were supposed to be supplied by Pakistan. May I know whether this statement contains any information to that effect?

Shrimati Lakshmi Menon: Sir, may I read it out? It is two-and-a-half pages long.

Mr. Speaker: He wants to know whether it has a reference to the supply of arms also.

Shrimati Lakshmi Menon: Everything is there.

Mr. Speaker: That is all right. It may be laid on the Table. [Placed in Library. See No. LT-1176/63].

11-03 hrs.

BUSINESS OF THE HOUSE

The Minister of Parliamentary Affairs (Shri Satya Narayan Sinha): With your permission, Sir, I rise to announce that Government Business in this House during the week commencing 22nd April, 1963, will consist of:—

- (1) Consideration of any item of business carried over from today's Order Paper.
- (2) Consideration and passing of:
 - The Official Languages Bill, 1963.
 - The Bengal Finance (Sales Tax) (Delhi Amendment) Bill, 1963.
- (3) Discussion and voting on:
 - Demands for Excess Grants (General) for 1960-61.
 - Demands for Excess Grants (Railways) for 1960-61.
 - Supplementary Demands for Grants (Railways) for 1963-64.
- (4) Consideration and passing of:
 - The Export (Quality Control and Inspection) Bill, 1963.
 - The Constitution (Fifteenth Amendment) Bill, 1963, as

reported by the Joint Committee.

The Constitution (Sixteenth Amendment) Bill, 1963, as reported by the Joint Committee.

I would request you, Sir, that the House may be pleased to sit on Saturday, the 27th April, 1963.

Some Hon. Members: No, no.

Shri Hari Vishnu Kamath (Hoshangabad): Mr. Speaker, Sir it was only four days ago that the Minister promised better performance in the future. It is conceivable, however, that when he said so he meant not the immediate future nor even the near future, but the distant future—it is likely. But I may invite your attention to and request you, Sir, to have a close look at the first bulletin of the session and—I would not like you even to go so far back—the bulletin of 9th April, that is this month. Apart from the financial business, there are about 11 items listed therein. Now, he has packed into the list of business which he has read out just now a number of Bills. Already, the Official Languages Bill plus so many supplementary demands, excess demands and all those things are coming in, in addition to three or four items mentioned in this list. So, with the best of intentions, I think it is physically impossible to go through this business that the Minister has been pleased to list in the statement of business. As a remedy, or as a way out, he suggests that the House should sit on Saturday, the 27th. It is becoming a little too much, I would say with all respect. And I would again remind you what the first Speaker of free India's Parliament once said, namely, that if the national Parliament of this democratic Republic of India has got to transact business seriously and earnestly and do justice to itself and to the people, and not stultify itself, this Parliament must sit, must decide to sit, and the Gov-